

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1334
ANSWERED ON:05.03.2013
PROTECTION TO CHINESE CITIZENS
Shetkar Shri Suresh Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that the foreign nationals, particularly Chinese citizens have become victims of crime in the country;
- (b) if so, the details of such cases reported during the last one year and the current year;
- (c) whether the Chinese Government has requested the Union Government to ensure safety of its citizens in India;
- (d) if so, the details thereof; and
- (e) the follow-up action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a) to (b) As per the information available, no such specific data on crime against foreign nationals is maintained by the Government.
- (c) to (d) The Chinese authorities have recently raised with Government regarding the issue of alleged rape of a Chinese national in Delhi.
- (e) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime, including cyber crimes, and also for prosecuting the accused criminals through the law enforcement machinery within their jurisdiction. The Government of India is, however, deeply concerned about crime and therefore, has been advising the State Governments from time to time to give more focused attention to improve the administration of criminal justice system and take such measures as are necessary for the prevention of crime.